

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 43**

**CP No. 55/Chd/Hry/2023**

**Under Section 252(3), CA 2013**

**In the matter of:-**

Mouktika Style and Design Pvt. Ltd.

...Petitioner

Vs.

ROC

...Respondent

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member  
(Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to  
26.09.2023.

Sd/-  
**Court Officer**

August 17, 2023  
PRF